

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 9
(IB)-275/(ND)/2020**

Under Section: 9 of IBC.

In the matter of:

Sai Tech Medicare Pvt. Ltd.
Vs.
Alchemist Ltd.

....Applicant

...Respondent

Order delivered on 20.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

None for the applicant. In the interest of Justice, matter adjourned to 25.02.2020, to be heard with another matter of the same Corporate Debtor.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh